

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, 10<sup>th</sup> August 2020.

**No. LJ(B). 53/93/68**— In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders.

Sl.No	Name of the Officer	Designation	Contact No.
1.	ERRIE DAVIS RANI	Executive Engineer, PHE, Investigation Unit Division	8794738228
2.	SHRI. KEROLIN SHYLLA	J.E. (MECH), O/o the EE, PWD Roads , National Highway Division	8794714742



(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law Department.

**Memo. No. LJ(B). 53/93/Pt/68-A**

**Dated Shillong, the 10<sup>th</sup> August, 2020.**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Additional Deputy Commissioner, East Khasi Hills, Shillong with reference to letter No.Dev.35(II)11/HEALTH/2013/Pt.IV/321 Dtd. 7<sup>th</sup> August, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,  
Law Department.